

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF
MAJESTIC MARKET RESEARCH SUPPORT SERVICES LIMITED

RELEVANT PARTICULARS

1	Name of corporate debtor	Majestic Market Research Support Services Limited
2	Date of incorporation of corporate debtor	05/11/2003
3	Authority under which corporate debtor is incorporated /registered	ROC Mumbai
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74130MH2003PLC143000
5	Address of the registered office and principal office (if any) of corporate debtor	No. C-108, 1st Floor, Kanakia Zillion, Gateway to BKC, LBS Marg, Kurla (W), Mumbai 400070
6	Insolvency commencement date in respect of corporate debtor	17/12/2019 (Order received on 19-12-2019)
7	Estimated date of closure of insolvency resolution process	14/06/2020
8	Name and registration number of the insolvency professional acting as interim resolution professional	Dhiren S Shah IBBI/IPA-001/IP-P00220/2017-18/10419
9	Address and e-mail of the interim resolution professional, as registered with the Board	B 102 Bhagirathi Niwas, Near Natraj Studio, Sir M V Road, Andheri (East), Mumbai-400069 Email- dss@dsshah.in
10	Address and e-mail to be used for correspondence with the interim resolution professional	B 102 Bhagirathi Niwas, Near Natraj Studio, Sir M V Road, Andheri (East), Mumbai-400069 Email- ip2@dsshah.in
11	Last date for submission of claims	02/01/2020
12	N.A. creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	N.A.
13	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. 2.N.A. 3.
14	(a) Relevant Forms and (b) Details of authorized representatives are	Weblink: ibbi.gov.in/home/downloads Physical Address: Same as 10 N.A.

Notice is hereby given that the National Company Law Tribunal Mumbai bench has ordered the commencement of a corporate insolvency resolution process of the **Majestic Market Research Support Services Limited** on **17/12/2019**. The creditors of **Majestic Market Research Support Services Limited**, are hereby called upon to submit their claims with proof on or before 2-1-2020 to the interim resolution professional at the address mentioned against entry No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Interim Resolution Professional
Date and Place



SD/- *DSSHah*
: Dhiren S Shah
: Mumbai - 22/12/2019